

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 19 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad  
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek for R.2  
Mr. P.C. Sen  
Mr. Rutwik Panda for R.1

**ORDER**

Learned counsel for Appellant has finished his arguments.

Post the matter for further hearing on **27.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

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